

(a) whether the Government are aware that take arms licences have been issued in large number in Deoria in Uttar Pradesh since June, 1995;

(b) if so, the details thereof;

(c) whether any inquiry has been conducted in this regard;

(d) if so, the outcome thereof; and

(e) the action taken against the persons found guilty?

THE MINISTER OF HOME AFFAIRS (SHRI INDRAJIT GUPTA): (a) to (e) The information is being collected and will be laid on the Table of the House.

Double Track and Broad Gauge Line

4927. SHRI TARACHAND BHAGORA: Will the Minister of RAILWAYS be pleased state:

(a) the number of railway stations in the country connected with the double track and broad gauge railway line; and

(b) the expenditure incurred thereon, so far?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) and (b) There are 7056 railway stations in the country connected by 62660 Kms. of railway lines, of which 39612 route Kms. are on broad gauge, including 14995 Kms. of double lines on BG. It is not feasible to furnish station-wise information.

[English]

Gauge Conversion

4928. SHRI DINSHA PATEL: Will the Minister of RAILWAYS be pleased to state:

(a) whether the conversion of the Nadiad-Kapadvanj Railway line from metre gauge to broad gauge was sanctioned in the year 1960 and the construction on this line has not even taken place so far;

(b) whether the matter has since been investigated into;

(c) if not, the reasons therefor;

(d) whether the Government propose to investigate the matter now and place the full fact on the table of the House;

(e) if so, the details thereof; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) to (f) No, Sir.

It was sanctioned in the year 1978-79. Gauge Conversion of Nadiad-Kapadvanj section was completed in January, 1993 and new line works between Kapadvanj-Modasa has been taken up. The work has been proceeding slowly/ remained frozen due to constraint of resources and relatively lower operational priority of this line.

Police Welfare Memorial Funds

4929. SHRI RADHA MOHAN SINGH:
SHRI SHANTILAL PARSOTAMDAS PATEL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether two police welfare memorial funds are still being contributed to even today though they had been begun to commemorate "laudable services" of Mr. Handyside and Mr. Saunders notorious for committing atrocities on the Indian including Lala Lajpat Rai; and

(b) if so, the reaction of the Government thereto?

THE MINISTER OF HOME AFFAIRS (SHRI INDRAJIT GUPTA): (a) and (b) The information is being collected and will be laid on the Table of the House.

[Translation]

Official Language Parliamentary Committee

4930. SHRI ANAND RATNA MAURYA:
SHRI VIJAY GOEL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the recommendations of the official language Parliamentary Committee have been implemented in all the Government departments/Education Institutions; and

(b) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR): (a) and (b) Orders have been issued by the Hon'ble President on the recommendations contained in four parts of the report submitted by the Committee of Parliament on Official Language. Most of the orders are being implemented.

[English]

Leela Seth Commission

4931. SHRI N.K. PREMCHANDRAN:
SHRI SOUMYA RANJAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the terms of reference of Leela Seth Commission enquiring into the matters relating to the death of Rajan Pillai;